

GOVT. OF BIHAR
Registration, Excise & Prohibition Deptt.
PATNA SCORE, PATNA

COURT FEE

Authorization No. 2915



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ANNEXURE-I

AFFIDAVIT TO BE FURNISHED BY CANDIDATE ALONGWITH
NOMINATION PAPER

Before the Returning Officer

For election to Legislative Assembly (Name of the House)

From Jale Constituency

(Name of the constituency)

I, Vijay Kumar Mishra, son of Late Lalit Narayan Mishra, Aged 62 years, approx. resident of, Village-Balua Bazar, P.S-Balua, Dist- Supaul, at present Balua Niwas, Boring Road, Patna. Candidate of the above election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever not applicable)

(1) The following case(s) is/are pending against me in which cognizance has been taken by the court:- **Not Applicable**

(i) Section of the Act and description of the offence for which cognizance taken:

(ii) The Court which has taken cognizance:

(iii) Case No:

(iv) Date of order of the Court taking cognizance:

(v) Details of appeal(s)/ application(s) for revision etc, If any, filed against above order taking cognizance:

(2) That I give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents * :



Arun Kumar, NOTARY

Collectorate Bar Association

PATNA (BIHAR)

Reg. No. 2588J

Handwritten notes in right margin: 3.1.12, 3.1.12, 3.1.12, 3.1.12

Vertical handwritten notes on left margin: Vijay Kumar Mishra, Dependent's Signature, Identified by, swornly affirmed and declared before me.

Vertical handwritten notes on left margin: No. 457, Date 03/11/2012

A. DETAILS OF MOVABLE ASSETS

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse (s) Name (s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Name
(i)	Cash	81,500.00	31,000.00	NIL	NIL	NIL
(ii)	Deposites in Banks, Financial Institutions and Non-Banking Financial Companies	12,99,133.21	7,27,066.82	NIL	NIL	NIL
(iii)	Bands, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial instruments, NSS, Postal Savings, LIC, Policies, etc.	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc)	Gypsy-88 Innova(Tata)- 11	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	55,000.00	15.50 lac	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependent here means a person substantially depends on the Income of the candidate.



B. DETAILS OF IMMOVABLE ASSETS

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S. No	Description	Self	Spouse (s) Name (s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 etc. Name
(i)	(A)Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Balua Bazar 16.27 acre 30.50 lac	Darbhanga (rural area) 10, kaththa 10.40 lac	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	Co-operative Society 1900 sq feet Rs. 15 lac	NIL	NIL	NIL	NIL
(iii)	Buildings (commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	(A)Houses/Apartments, etc -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	New Delhi Nilanchal Co-operative Society Rs. 50.00 lac	NIL	NIL	NIL	NIL
	(B)Houses/Apartments, etc -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Res. Flat Patna, Boring road Rs. 22 lac	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	Ancestral House (1/5 th Share of HUF)	NIL	NIL	NIL	NIL



- (3) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

S. No.	Description	Name & address of bank/ Financial Institutions(s)/ Department(s)	Amount outstanding as on 31/12/2011
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government dues:-		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircrafts and helicopters).	NIL	NIL
	(f) other dues, if any	Bihar Legislative Assembly	Rs. 6,00,000.00
(b)	(i) Income Tax including surcharge [Also indicate the assessments year upto which Income Tax Return filed. Give also permanent Account Number (PAN)].	NIL A/Y-2011-2012 PAN: AINPM7020M	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business.]	NIL	NIL
	(iv) Property Tax	NIL	NIL



(4) My educational qualifications are under:-

[GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION]

[Name of School/University and the year in which the cause was completed should also be given]

Matric: High School Balua Bazar

B. A: Bihar University, Muzaffarpur

V.K. Singh
DEPONENT

VERIFICATION

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief; no part of it is false and nothing material has been concealed there from.

Verified at Patna this the 3rd day of Jan 2012

V.K. Singh
DEPONENT



Identify the deponent's signature, L.T.I. who has/have affixed in my presence.

V.K. Singh
3/1/2012